

DIVISION BENCH
COURT - II

O-241

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/158(KB)2013
IA(COMPANIES.ACT)/52(KB)2023,
IA(COMPANIES.ACT)/51(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SHAIL KUMARI DEVI & ORS VS CHATTURAM HORILRAM PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Ms. M. Manot, Adv.
Mr. A. Singh, Adv.
Mr. S. Jhunjhunwala, Adv.

ORDER

1. Learned Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 21.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**